

racks may be vacated as these are in a dangerous condition. ; (c) No.

(b) No damage or loss in potency of medicines has been caused due to leakage of roofs in the barracks during the recent rains.

(c) Does not arise, in view of answer to part (b) above.

(d) Efforts are being made to secure alternative accommodation. The possibility of constructing a suitable building to house the Stores is also being considered.

**Tetracycline purchased by the CGHS main store from a Bombay firm**

591. SHRI SATCHIDANANDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the CGHS main store recently purchased tetracycline worth Rs. 5 lakhs from a Bombay firm in violation of the DGS&D norms;

(b) whether it is a fact that no samples were sent for testing even though the firm was approved for manufacture of this drug on trial basis only;

(c) whether it is also a fact that the tetracycline supplied by this firm is in paste form and not in the usual powder form; and

(d) if so, what steps have been taken to ensure that this drug is fit for human consumption and that the main store does not purchase medicines violating the DGS&D rules?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) and (b) Yes. The purchase was made due to shortage of tetracycline in CGHS • Medical Store Depot, on the basis of warranty certificate, and because of delay in the finalisation of Acceptance of Tender by the D.G.S. & D.

(d) Does not arise.

**Study conducted by the Training Institute of the Ministry of Health and Family Welfare On malnutrition In Delhi**

592. SHRI SATCHIDANANDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Training Institute under his Ministry conducted a study sometime back on malnutrition in Delhi;

(b) whether it is a fact that according to the study; the CGHS beneficiaries of VIP dispensaries located in South Delhi are having more deficiency of nutrition and vitamins than other beneficiaries

(c) if so, what is the basis for arriving at this conclusion and what are the names of the concerned CGHS dispensaries; and

(d) whether Government propose to lay a copy of the report of the Institute' on the Table of the House?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) No study on malnutrition in Delhi has been conducted by any Institute under the Ministry of Health and Family Welfare

(b) to (d) Do not arise.

**Memorandum from the Employees' Union of the Food Corporation of India**

593. SHRI KALP NATH RAI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the employees' union of the Food Corporation of India had recently submitted a memorandum to Government regarding their demands and the functioning of the Corporation; and